## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No.539/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.11.2017

NAME OF THE PARTIES: Ghorpade Farms Pvt Ltd

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No. N

1

AME

DESIGNATION

SIGNATURE

A. C. Nohyabar

M Reportative

ORDER

CP 539/252(3)/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 15.12.2017.

Sd/-

V. NALLASENAPATHY Member(Technical) -Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)